

- (5) Forward movement from outside into the State of Kashmir of any warlike stores, equipment and personnel other than reliefs and maintenance.

- (6) Flying of aircraft over either side's territory.

2 P.M.

SHRI H. C. MATHUR: Have these violations been decreasing since the talks between the two Prime Ministers started?

SHRI A. K. CHANDA: I am afraid I have not got the comparative figures.

ADVANCES FROM CONTINGENCY FUND

*276. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state the particulars of advances so far drawn during the current year from the Contingency Fund for post-Budgetary expenditure of the Ministry of External Affairs?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): No advance has been drawn so far from the Contingency Fund of India during the current financial year.

SHRI P. C. BHANJ DEO: May I know, Sir, whether the Minister's answer has been concurred in by the Custodian of the Contingency Fund of India and by the Audit Department?

SHRI A. K. CHANDA: Well, Sir, we have not drawn any money from the Fund. That is all that I have to say.

SHRI C. G. K. REDDY: Who believes you? That is what he means.

MR. CHAIRMAN: No, no.

SHRI P. C. BHANJ DEO: May I know, Sir, if the hon. Minister anticipates any unforeseen items of expenditure in his Ministry during the rest of the current year?

SHRI A. K. CHANDA: How can one anticipate an unforeseen thing, Sir?

SHRI P. C. BHANJ DEO: May I know, Sir, whether any amount was drawn from the Contingency Fund to cover the expenses of the Indian Delegation to China?

SHRI A. K. CHANDA: Which Delegation, Sir?

SHRI P. C. BHANJ DEO: Well, the very latest one.

SHRI A. K. CHANDA: Latest one is quite an old one, Sir.

SHRI B. C. GHOSE: We did not hear the answer, Sir.

SHRI P. C. BHANJ DEO: I put a question about the Indian Delegation to China to the hon. Prime Minister last April in which I asked for specific information whether part of the expenses or the whole of the expenses were drawn from the Contingency Fund. I received no satisfactory reply either in the affirmative or in the negative from the Prime Minister and that is the reason why I am putting that supplement.

SHRI A. K. CHANDA: Speaking subject to correction, Sir, my information is this: The only Government sponsored Delegation to China was during the last financial year and not this one.

PROF. G. RANGA: How did you get the money for that?

(No reply.)

*277. [The questioner (Shri K. C. George) was absent. For answer vide column 2144 infra.]

*278 [The questioner (Shri K. C. George) was absent. For answer vide column 2145 infra.]

REPORT OF CHAMPHEKAR COMMITTEE

*279. SHRI R. BISWASROY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Champhekar Committee was appointed to investigate into the justification

or otherwise of the excess expenditure over the original estimates on the rail-road bridge across Mahanadi at Sambalpur; and

(b) whether the Committee has submitted its Report to Government and if so, whether Government will lay a copy of the report on the Table of the Council?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) Yes, Sir. The Report is under consideration by Government and it will be laid on the Table of the Council together with the decisions of Government on the various recommendations contained therein, as soon as possible.

SHRI S. MAHANTY: Sir, may we know when the Champhekar Committee submitted its report to Government and how long it has been under the consideration of Government?

SHRI J. S. L. HATHI: I think the report was submitted in October.

SHRI S. MAHANTY: Sir, since the term of reference was only one, viz., to enquire into certain excesses of expenditure, have the Government any appreciable reason why they have taken so inordinately long a time?

SHRI J. S. L. HATHI: For submitting the report?

PROF. G. RANGA: For considering it.

SHRI S. MAHANTY: For finalisation.

SHRI J. S. L. HATHI: Government is considering the report, whether it is a long time or a short time.

SHRI B. C. GHOSE: Is it under the consideration of the Government or is it under the active consideration of the Government? We have been hearing those two terms and I do not know the difference yet, Sir.

SHRI S. MAHANTY: Sir, is it a fact that this particular Committee was

appointed to enquire into the maintenance of false muster rolls?

SHRI J. S. L. HATHI: Sir, I said that the whole report is under consideration and whatever they have said will be laid on the Table of the House, of course, along with whatever Government's decisions are.

MR. CHAIRMAN: Mr. Mahanty, what he says is, the report as well as the decision of the Government on the report will be laid before you. Do not ask him piece-meal questions. Is this false muster roll one? Or, is this excess there? Do not ask him like that.

NEW PROPOSALS FOR THE CONSTRUCTION OF BHAKRA DAM

*280. **SHRI B. V. KAKKILAYA:** Will the Minister for IRRIGATION AND POWER be pleased to state

(a) whether the Chairman of the Board of Consultants for the Bhakra Dam has made any new proposals regarding the further construction of the said dam; and

(b) if so, what are the details of those proposals?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b) Does not arise.

SHRI H. C. MATHUR: Is the progress of the dam going on according to schedule?

SHRI J. S. L. HATHI: I think it is going on.

SHRI H. C. MATHUR: Am I to understand that the reports which have recently appeared that the Government will take much longer are not to be credited?

SHRI J. S. L. HATHI: Yes; that is not correct.

SHRI B. V. KAKKILAYA: Is it a fact that they have recommended certain